

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/566(KB)2018
IA(I.B.C)/245(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	RAJENDRA KUMAR SINGHANIA VS BHOWANIPUR ENGINEERING PVT.LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)
None.

ORDER

1. None appears.
2. Therefore, the matter stands adjourned to **14.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.